

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 126 of 2015 &
IA No. 199 of 2015**

Dated: 13th July, 2015

In the matter of:-

**Uttar Haryana Bijli Vitran Nigam Ltd.Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter
on **18.08.2015.**

Court Master